

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No.60/RP/2016alongwith I.A. 52/2016
in 10/SM/2014**

Subject : Petition under Section 94 (1) (f) of the Electricity Act, 2003 read with Regulation 103 of the CERC (Conduct of Business) Regulations, 1999 for review of order dated 30.6.2016 in Petition No.10/SM/2014 along with I.A. for condonation of delay.

Date of hearing : 9.2.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioners : Power Company of Karnataka Limited (PCKL) and others

Respondents : SRLDC and Others

Parties present : Ms. Swapna Seshadri, Advocate, PCKL
Ms. Rakha R Ranjitha, PCKL
Ms. Suparna Srivastava, Advocate, PGCIL
Ms. Jyoti Prasad, PGCIL

Record of Proceedings

Learned counsel for the review petitioner sought time to complete pleadings of the petition. Request was allowed by the Commission.

2. The Commission directed the parties to complete their pleadings by 14.3.2017.
3. The petition shall be listed for hearing on 23.3.2017.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**